Annexure – 7

Name of the corporate debtor: Nirmal Lifestyle Limited; Date of commencement of CIRP: 08-01-2026; List of creditors as on: 12-05-2026

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Whether Related Party? (Yes/No)	% share in total amount of claims admitted					
1	EPF		02-02-2026	1,76,57,373	1,76,57,373				-	-	-	-	
2	BRIHANMUMBAI MUNICIPAL CORPORATION		27-02-2026	47,22,14,305	-							47,22,14,305	
3	Commisioner of CGST and CENTRAL Excise		05-03-2026	16,07,96,679	14,11,94,406						1,96,02,273	-	
4	Deputy Comissioner of State Tax (MUM-NOD-E-0705), Department of Sales Tax (Goods and Services Tax), Govt. of Maharashtra		27-02-2026	45,99,21,007	-							45,99,21,007	
5	ESIC		16-03-2026	12,37,056	-							12,37,056	
6	Income Tax - TDS Department		26-03-2026	57,76,96,755	-							57,76,96,755	
		Total		**1,68,95,23,175**	**15,88,51,779**			**-**	**-**	**-**	**1,96,02,273**	**1,51,10,69,123**	